

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204 - **CP(IB)/160(AHM)2023**

With

ITEM No.205 - IA/771(AHM)2023

ITEM No.206 - IA/1437(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Khedut Agro Engineering

.....Applicant

Vs.

RBL Bank Ltd.

.....Respondent

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv.

For the Respondent : Mr. Anip Gandhi, Adv. .a.w Mr. Raju Kothari-RBL Bank

For the Personal Guarantor : Ms. M A Gogia, Adv.

ORDER

CP(IB)/160(AHM)2023, IA/771(AHM)2023 & IA/1437(AHM)2023

Hon'ble NCLAT has directed parties to appear before this Tribunal in these matters on 29.04.2024, hence, adjourned to 29.04.2024.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)